

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 3599

TO BE ANSWERED ON MARCH 24, 2022

CITY BUS AUGMENTATION SCHEME

NO. 3599.

SHRI ADV. A.M. ARIFF:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has taken any steps for the implementation of the City Bus Augmentation Scheme (CBAS) in the country particularly in the State of Kerala;**
- (b) if so, whether the Government intends to entrust the implementation of the scheme to Kerala, if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government has received any representation from the Government of Kerala for the adoption of dry lease scheme for CBAS instead of wet lease, so that the services of the excess drivers in KSRTC could be used for the same and if so, the status thereof; and**
- (d) whether the Government intends to include co-operative societies and Self-Help Groups (SHGs) under Kudumbashree to be partners in Public Private Partnership (PPP) in the leasing mechanisms under CBAS in Kerala and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b): In order to raise the share of public transport in urban areas, the Government has announced a scheme in the Budget 2021-22 at a cost of ₹18,000 crores to support augmentation of public bus transport services, which will facilitate deployment of innovative PPP models to enable private sector players to finance, acquire, operate and maintain the buses. The Scheme will be implemented in the country including the State of Kerala.

The Scheme has been formulated and due process for approval has commenced.

(c) & (d): Various representations/suggestions received from different States/Cities including the State of Kerala have been given due consideration in the formulation of the proposed Scheme.
